

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Grants under the scheme are given for non-recurring expenditure such as purchase of land, construction of hospital/dispensary building, purchase of hospital equipment etc. The total non-recurring expenditure is to be shared by the Central Government, State Government or Union Territory Administration and the grantee institution on a matching basis. The grants are given to voluntary organisations in different States/ Union Territories on the recommendations of the State Governments, etc. if they satisfy the conditions governing the scheme.

(b) Yes.

(c) Information is being collected and will be placed on the Table of the Sabha.

News item Entitled "Pak-Link in US-China spy work"

4403. SHRI RAM SWAROOP RAM: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether his attention has been drawn to a news item in the "Hindustan Times" dated November 23, 1981 under the title "Pak-Link in US-China spy work" mentioning about the possible Joint Operations of these three nations—ranging from aerial reconnaissance of Indian territory to smuggling narcotics; and

(b) if so, his reaction thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) All such matters concerning security are kept under review constantly, and Government is vigilant about ensuring India's security.

Unauthorised Structures on Railway Land at Chittaranjan

4404. DR. SARADISH ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether unauthorised occupation of Railway land at Chittaranjan (Eastern Railway) are causing nuisance;

(b) whether various structures are being constructed or already constructed on the railway land occupied unauthorisedly at Chittaranjan (Eastern Railway);

(c) whether unauthorised electric connection has also been taken there;

(d) if so, measures so far taken or proposed to be taken to remove such unauthorised occupation; and

(e) the results thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (e). There are occasional cases of occupation of railway land unauthorisedly in the area. Stray cases of unauthorised electric connection being taken from Railway's power lines have also come to notice and these have been disconnected. As soon as a case of unauthorised occupation of land or electric connection comes to notice steps to remove the encroachment are immediately taken with the assistance of civil police authorities. In the recent past, about 40 unauthorised structures have been dismantled at Chittaranjan.

Pak Map Showing J and K as a Disputed Territory

4405. SHRI DAULAT RAM SARAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the map

in the Pakistan publication 'Afghan Refugees in Pakistan' widely distributed in India in which J and K has been shown as 'disputed territory' and the Indian frontier, with China as 'undefined'; and

(b) if so, reaction of the Government with regard thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir,

(b) Whenever Government come across a Pakistani publication in which Jammu and Kashmir has been shown as 'disputed territory', appropriate measures through diplomatic channels are taken. It is not Government's policy to react every time publicly.

Government's well-known stand on this subject is that the whole of Jammu and Kashmir is constitutionally and legally integral part of India.

Payment of productivity Linked Bonus to Employees of Government Medical Store Depot, Madras

4406. **SHRI K. B. S. MANI:**

SHRI THAZHAI M. KARUN-ANITHI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether it is a fact that the question of payment of productivity linked bonus to the employees of Government Medical Store Depot, Madras is under consideration for long time and if so, when this Bill be finalised;

(b) what will be the amount that will have to be disbursed to the Madras Depot employees if the payment in question is finalised; and

(c) whether it is also a fact that conciliation is pending before the Regional Labour Commissioner (Central), Madras, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Yes, the question of payment of productivity linked bonus to the employees of the Government Medical Stores Depots is under consideration and a decision is expected to be taken shortly.

(b) It would be premature to make any such calculations at this stage.

(c) Yes. The details thereof are not available at present.

Proposed visit U.S. Secretary of State

4407. **SHRI M. V. CHANDRASHEKARA MURTHY:**

SHRI H. N. NANJE GOWDA: Will the Minister of **EXTERNAL AFFAIRS** be pleased to state:

(a) whether it is a fact that U.S. Secretary of State Alexander Haig has conveyed to India his willingness to visit India for exploring the possibility of clearing the air over a number of diplomatic issues, including closer relations with Pakistan;

(b) if so, when he is likely to visit India; and

(c) whether it was agreed during the Prime Minister's meeting with the U. S. President that representatives of both these two countries should meet regularly?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b). The US Secretary of State was to visit India to lead the US delegation to the Indo-US